the proposal of Government regarding the scheme of World Intellectual Property Organisation (WIPO) for more stringent right to Intellectual Property Protection (IPP) patent and how far it is accessible?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): (a) to (c) No Sir, the Government of India is not aware of any such proposal.

Status of 'Make in India' programme

†316. DR. KIRODI LAL MEENA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- the details of Government's partnership with other countries in various fields under 'Make in India' initiative since 2014 till date;
- (b) whether foreign companies are helping in production/information about technology/raw material/work policy under 'Make in India' programme, if so, the details of various services provided by these foreign companies;
- whether Government has estimated total investment done under 'Make in India' in five years from 2014-19, if so, the details thereof, and if not, the reasons therefor; and
- the media-wise details of expenditure incurred for advertisement under 'Make in India' from its inception till date?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): (a) and (b) Government of India launched the Make in India initiative in 2014 for promoting India as an important investment destination and a global hub for manufacturing, design and innovation. Investment promotion activities are undertaken by several Central Government Ministries/Departments and various State Governments from time to time. Programme specific information for foreign collaboration is not centrally maintained.

- Total Foreign Direct Investment (FDI) equity inflow of USD 180.7 billion has been received during April, 2014 to September 2018.
- (d) Total expenditure on Make in India initiative is not centrally maintained. The expenditure incurred by Department for Promotion of Industry and Internal Trade under

[†]Original notice of the question was received in Hindi.

the 'Scheme for Investment Promotion' which covers Make in India initiative, is as under:

Year	Revised Expenditure (₹ in crore)	Expenditure (₹ in crore)
2014-15	78.35	66.74
2015-16	263.00	262.49
2016-17	166.76	166.76
2017-18	190.22	181.28

Study of Special Economic Zone Policy

- 317. DR. VIKAS MAHATME: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether Government has undertaken any study of India's SEZ policy, particularly in relation to making policies investor friendly and merging it with existing Government scheme, and if so, the details thereof;
- (b) whether any steps have been taken by Government to expand the use of SEZ to services like health care, financial and legal services, the details thereof;
 - (c) whether current SEZ policy is in compliance with WTO regulations; and
- (d) whether current SEZ policy has led to an increase in the exports and imports of India and its subsequent impact on employment generation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): (a) and (c) The Government had constituted a Group of eminent persons under the Chairmanship of Shri Baba Kalyani, Chairman M/s. Bharat Forge to study the Special Economic Zone (SEZ) Policy of India on 04.06.2018. One of the terms of the reference for the group was to make the SEZ Policy WTO compatible. The Group submitted its report to the Government on 19.11.2018.

(b) Legal and accounting services which were earlier excluded from SEZ Rules, 2006 have been included in the rules *vide* notification dated 03.01.2017. *Vide* notification dated 19.09.2018, the minimum land area requirement for bio-technology and health sector SEZs (excluding hospitals) has been done away with and a requirement of minimum built up area has been introduced.